

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-322
ANSWERED ON 06/02/2025

**CHALLENGES IN LAND ACQUISITION AND SUPPLY OF COMPONENTS FOR
NUCLEAR REACTORS**

322. SMT. RANJEET RANJAN

Will the PRIME MINISTER be pleased to state:-

- (a) the steps being taken by Government to address challenges in land acquisition for nuclear reactor projects, and the measures planned to ensure fair and adequate compensation to landowners in the future;
- (b) Government's strategy to overcome obstacles in ensuring a consistent and reliable supply of components from domestic industries for atomic energy projects; and
- (c) the measures being implemented to promote adequate production and supply of domestic components for atomic energy projects while minimising environmental impact and adhering to sustainability goals?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) The Government is working closely with the state and local governments to address challenges in land acquisition and for arriving at fair and attractive Resettlement & Rehabilitation (R&R) packages for the Project Affected Persons in line with the national and state laws and policies.
- (b) & (c) Several measures are adopted to ensure a consistent and reliable supply of components for nuclear power projects like prequalification of suppliers, detailed briefing of the scope of work and finer nuances during pre-bid meetings, close monitoring and interactions during the contract execution, providing solutions to emergent technical issues, quality assurance etc.
Efforts are also underway to increase the vendor base by encouraging new domestic vendors to participate in bids, hand holding during execution, providing technical and quality assurance support etc. Vendors executing orders on time, are incentivised.
